

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL No. 272 of 2015 &
IA No. 440 of 2015**

Dated: 25th January, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

M/s Maithon Power Ltd.

...Appellant(s)

Versus

Jharkhand State Electricity Regulatory Commission & Anr.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Vishal Anand
Mr. Janmali Manikala

Counsel for the Respondent(s) : Mr. Farrukh Rasheed for R.1
Mr. M.G. Ramachandran
Mr. Shubham Arya for R.2

ORDER

Learned counsel for Respondent No.1 seeks two weeks more time to file reply. He may file the same on or before 09.02.2016 after serving copy on the other side. Thereafter, rejoinder may be filed on or before 17.02.2016 after serving copy on the other side.

List the matter on **04.03.2016.**

(I.J. Kapoor)
Technical Member
ts/vg

(Justice Ranjana P. Desai)
Chairperson